

**MINUTES OF THE MEETING NO.04 (2025-26) OF EXPORT FACILITATION
COMMITTEE (EFC) HELD ON 10.07.2025 AT 11:30 AM, VANIJYA BHAWAN,
NEW DELHI**

Meeting No. 04 (2025-26) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Abhinav Gupta, Additional DGFT at 11:30 AM on July 10, 2025, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -

- i. Shri Aditya Narayan Singh, Director, M/o EF&CC (Ozone Cell)
- ii. Dr. S. Gnanasambandan, Joint Director (PQ), DPPQ&S
- iii. Shri Davinder Kumar, Under Secretary, M/o P&NG
- iv. Dr. Rahul Rohankar, Livestock Officer, D/o AHD
- v. Ms. Santosh Nautiyal, Executive Director, AYUSHEXCIL
- vi. Dr. Anu Bhatnagar, RO, M/o AYUSH
- vii. Shri Raj Tilak, Section Officer, M/o P&NG
- viii. Shri Sanjay Kumar Chauhan, AIGF, MoEF&CC (SU Division)
- ix. Dr. B. Balaji, Secretary, NBA

In attendance:

- x. Shri Moin Afaq, Joint DGFT
- xi. Smt. Pratibha Kumari, Deputy DGFT
- xii. Shri Santosh Tripathi, Section Officer

3. Altogether 59 applications were considered by the EFC, out of which 14 cases were approved, 1 case was rejected, 5 cases are under deficiency and remaining 39 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl- No	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Quantity Applied	Date of receipt of application in DGFT(Hqrs)	Country of Destination	Decision of EFC / remark
Applications related to Seeds for Sowing Purpose							
1	NUNHEMS INDIA PRIVATE LIMITED	0750AM25	Of Onion Seeds	2.69 KGs	10.11.2024	South Africa	Deferred
2	A. K. LASKAR NURSERY	0010AM26	Onion Seeds	30000 KGs	06.04.2025	Bangladesh	Deferred
3	SAVANNAH SEEDS PRIVATE LIMITED	0197AM26	Of seed quality-SHX- 4891	16 KGs	05.05.2025	Bangladesh	Deferred
4	AMBIKA SEED COMPANY	0215AM26	Nasik Red N53 and Bombay Red	145 MTs	05.05.2025	Bangladesh	Deferred
5	AMBIKA SEED	0217AM26	Nasik Red N-53 and	200 MTs	05.05.2025	Bangladesh	Deferred

	COMPANY		Bombay Red				
6	EAST WEST SEEDS INDIA PRIVATE LIMITED	0262AM26	Of Onion-Biplob Coated/ Biplob Super Coated/ TP 406 Coated	23500 KGs	17.05.2025	Bangladesh	Deferred
7	ABDUL MAJID SARKAR AND SONS	0269AM26	Onion Seed	250 MTs	22.05.2025	Bangladesh	Deferred
8	HASSIEM TRADING CORPORATION	0273AM26	Onion Seed	35 MTs	23.05.2025	Bangladesh	Deferred
9	ADVANTA ENTERPRISES LIMITED	0323AM26	Hybrid Rice Seeds - Petrochem Hybrid Dhan 6 (ARBH 18030)	200000 KGA	12.06.2025	Bangladesh	Deferred
10	AR INTERNATIONAL	0341AM26	Onion Seed (N-53 and Sukh Sagar)	100 MTs	24.06.2025	Bangladesh	Deferred
11	KALASH SEEDS PRIVATE LIMITED	0343AM26	Onion Seeds	35000 KGs	25.06.2025	Ethiopia	Approved The firm has submitted the relevant documents as per the SoP.
12	VNR SEEDS PRIVATE LIMITED	0345AM26	Hyb Paddy Seeds F1 VNR Hybrid Dhan 1 (VNR 17393)/	150000 KGs	26.06.2025	Bangladesh	Deferred
13	SAFAL SEEDS AND BIOTECH LIMITED	0371AM26	Onion Seed	10000 KGs	08.07.2025	Uganda	Approved The firm has submitted the relevant documents as per the SoP.
Applications related to Seeds for Non-Sowing Purpose							
14	M/S MAA NIRMALA BHANDAR	0224AM26	Non basmati rice in husk (paddy) other than seed quality	24500 MTs	05.05.2025	Nepal	Deferred
15	ADITYA TRADING	0239AM26	Rice in Husk (paddy or rough) other than seed quality	5000 MTs	08.05.2025	Nepal	Deferred
16	M/S SHIVSHAKTI TRADERS	0254AM26	Non basmati rice in husk (paddy) other than seed quality	16000 MTs	14.05.2025	Nepal	Deferred
17	SUVLAXMI TRADERS	0288AM26	Non basmati rice in husk (paddy) other than seed quality	20000 MTs	28.05.2025	Nepal	Deferred
18	SUBODH KUMAR SINGH	0300AM26	Non basmati rice in husk (paddy) other than seed quality	20000 MTs	29.05.2025	Nepal	Deferred
19	R.K ENTERPRISES	0309AM26	Non basmati rice in husk (paddy) other than seed quality	6000 MTs	31.05.2025	Nepal	Deferred
20	RAJARAM AJIT KUMAR	0332AM26	Non basmati rice in husk (paddy) other than seed quality	20000 MTs	17.06.2025	Nepal	Deferred
Department of Animal Husbandry and Dairying							
21	NDDDB DAIRY SERVICES	0602AM25	Frozen Semen Doses	92292 Nos.	10.09.2024	Nepal	Deferred Due to non-receipt of comments from D/o AHD.

22	NDDDB DAIRY SERVICES	0613AM25	Bovine semen	3000050 Nos.	11.09.2024	Kenya	Deferred Due to non-receipt of information/ documents from the firm.
23	SUNWAYS BIO-SCIENCE LLP	0702AM25	Buffalo :- Pure-bred breeding animals	40 Nos.	19.10.2024	UAE	Deferred Due to non-receipt of comments from D/o AHD.
24	KHASA MURRAH BUFFALO FARMS	0824AM25	Murrah Buffalo Conventional Frozen Semen Straws	12000 PCs	18.12.2024	Paraguay	Deferred Due to non-receipt of information/ documents from the firm.
25	PRAYAS	0281AM26	Maize bran	10000 MTs	27.05.2025	Bangladesh	Deferred Due to non-receipt of comments from D/o AHD.
26	PRAYAS	0282AM26	Maize bran	10000 MTs	28.05.2025	Bangladesh	Deferred Due to non-receipt of comments from D/o AHD.
27	S V JUTE INDUSTRIES	0359AM26	Maize bran	6000 MTs	02.07.2025	Bangladesh	Deferred Due to non-receipt of comments from D/o AHD.
28	FARMAVISION HEALTHCARE	0364AM26	Sodium Caseinate Powder	250 KGs	03.07.2025	Nigeria	Deferred Due to non-receipt of comments from D/o AHD.

Ministry of Environment Forest and Climate Change (SU Division)

29	RAATI RAJAN IMPEX	1277AM24	Red Sanders Wood Obtained From Pattaland In Value Added Product Form Of Various Furniture Sizes	25 MTs	03.09.2023	Singapore	Deferred Due to non-receipt of comments / NOC from M/o EF&CC (SU Division)
30	BHOWMIK ENTERPRISE	0402AM25	Agarwood Seedlings	62936 Nos.	06.06.2024	Bhutan	Deferred Comments received from M/o EF&CC (SU Division) vide OM dated 06.12.2024. Comments also sought from National Biodiversity Authority.
31	RAATI RAJAN IMPEX	0409AM25	Red Sanders Wood Obtained From Artificial Origin (Pattaland) In Log Form	42 MTs	09.06.2024	Singapore	Deferred Due to non-receipt of comments / NOC from M/o EF&CC (SU Division)
32	COORG ROSEWOOD TIMBERS PRIVATE LIMITED	0450AM25	Artificially Propagated Red Sanders wood Logs and wood Roots from Patta Land	4.475 MTs	22.06.2024	China	Deferred Due to non-receipt of comments / NOC from M/o EF&CC (SU Division)
33	LONG CYCLE CHENNAI	0481AM25	Red Sanders Wood In Logs & Roots Form Obtained From Artificially Propagated Source From Pattaland	47.413 MTs	01.07.2024	China	Deferred Due to non-receipt of comments / NOC from M/o EF&CC (SU Division)

34	ALMIGHTY AQSA EXPO LLP	0704AM25	Artificially Propagated Red Sanders Wood Logs 805 Nos	28.6 MTs	19.10.2024	China	Deferred Due to non-receipt of comments / NOC from M/o EF&CC (SU Division)
35	SRK ENTERPRISES	0844AM25	Sandalwood Oil	2 KGs	23.12.2024	UAE All GCA Countries	Deferred Due to non-receipt of comments / NOC from M/o EF&CC (SU Division)
36	RAATI RAJAN IMPEX	0946AM25	Red Sanders Wood In Log Form Obtained From Pattaland (Artificial Origin) From The State Of Tamilnadu	36.5 MTs	08.02.2025	Singapore	Deferred Due to non-receipt of comments / NOC from M/o EF&CC (SU Division)
37	LONG CYCLE CHENNAI	1048AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	16.392 MTs	17.03.2025	China	Deferred Due to non-receipt of comments / NOC from M/o EF&CC (SU Division)
38	LONG CYCLE CHENNAI	1049AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	17.53 MTs	17.03.2025	China	Deferred Due to non-receipt of comments / NOC from M/o EF&CC (SU Division)
39	LONG CYCLE CHENNAI	1070AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	17.060 MTs	28.03.2025	China	Deferred Due to non-receipt of comments / NOC from M/o EF&CC (SU Division)
40	LONG CYCLE CHENNAI	1071AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	26.410 MTs	28.03.2025	China	Deferred Due to non-receipt of comments / NOC from M/o EF&CC (SU Division)
41	INTERNATIONAL FLAVOURS & FRAGRANCES INDIA PRIVATE LIMITED	0313AM26	Sandalwood Oil Newcaledonia For Life LMR 1-5 (B.No.IN17527567)	25 KGs	04.06.2025	Netherlands	Deferred Due to non-receipt of comments / NOC from M/o EF&CC (SU Division)
42	Venkata Sai Enterprises	0347AM26	"Red Sanders Wood Logs obtained from Pattaland (Artificially Propagated) "	17.796 MTs	27.06.2025	Hong Kong	Deferred Due to non-receipt of comments / NOC from M/o EF&CC (SU Division)
43	MAHIN INTERNATIONAL OUD	0369AM26	Whole Plant, Aerial Part, Stem, Shoot and Wood :- --- Agarwood - Agarwood Chips	3000 KGs	05.07.2025	USA	Deferred Due to non-receipt of revalidated Legal Procurement Certificate and revised quantity as per COO.
Ministry of Environment Forest and Climate Change (Ozone Cell)							
							Approved On the basis of



44	FITECH ENGINEERS PVT LTD	0325AM26	Bromotrifluoromethane (Halon-1301)	25000 KGs	12.06.2025	UK	comments / NOC from M/o EF&CC (Ozone Cell) vide OM dated 11.07.2025 approving the export of 25000 KGs of Reclaimed Halon-1301
45	NAVIN FLUORINE INTERNATIONAL LIMITED	0334AM26	Mono Chloro Difluoro Methane (REFRIGERANT R-22 / HCFC-22 / MAFRON 22)	150 MTs	18.06.2025	Japan	Approved On the basis of Comments / NOC received from M/o EF&CC (Ozone cell) vide OM dated 04.07.2025 approving the exports of 150 MTs Mono Chloro Difluoro Methane (REFRIGERANT R-22 / HCFC-22 / MAFRON 22)
46	SRF LIMITED	0338AM26	Fluorinated derivatives of acyclic hydrocarbons:- - Difluoromethane (HFC-32) DIFLUOROMETHANE (R32 / HFC-32)/ 1,1,1,2-TETRAFLUOROETHANE (R134a / HFC-134a)/ R404A (BLEND OF R143a + R125 + R134a/ R410A (BLEND OF DIFLUOROMETHANE (HFC-32) + PENTAFLUOROETHANE (HFC-125)/ R407C (BLEND OF 1,1,1,2-TETRAFLUOROETHANE (HFC-134a) + DIFLUOROMETHANE (HFC-32) + PENTAFLUOROETHANE (HFC-125)/ R467A (BLEND OF R32 + R125 + R134a + R600a)	95,00,000 KGs	21.06.2025	Montreal Protocol	Approved On the basis of Comments / NOC received from M/o EF&CC (Ozone cell) vide OM dated 16.07.2025 approving the exports of: (i) 15,00,000 Kgs of HFC-32, (ii) 15,00,000 Kgs of HFC-134a, (iii) 15,00,000 Kgs of R-404A, (iv) 25,00,000 Kgs of R-410A, (v) 15,00,000 Kgs of R-407C and (vi) 10,00,000 Kgs of R-467A
47	SOLARIS CHEMTECH INDUSTRIES LIMITED	0357AM26	Brominated or iodinated derivatives of acyclic hydrocarbons:- - Methyl bromide (bromomethane) -N-PROPYL BROMIDE	39,000 KGs	02.07.2025	Japan	Approved On the basis of Comments received from M/o EF&CC (Ozone cell) vide OM dated 16.07.2025 that since N-Propyl Bromide does not fall under the category of either Ozone Depleting Substances (ODSs) or Hydrofluorocarbons (HFCs), the comments of Ozone Cell, MoEF&CC may be treated as Nil.
	NAVIN		Saturated fluorinated derivatives of acyclic hydrocarbons:- -				Deferred

48	FLUORINE INTERNATIONAL LIMITED	0367AM26	Fluoromethane (HFC-41), 1,2-difluoroethane (HFC-152) and 1,1-difluoroethane (HFC152a) - 1,1-difluoroethane HFC-152a	2000 MTs	04.07.2025	USA	Due to non-receipt of information/documents from the firm.
49	NAVIN FLUORINE ADVANCED SCIENCES LIMITED	0368AM26	Containing hydrochlorofluorocarbons (HCFCs), whether or not containing perfluorocarbons (PFCs) or hydrofluorocarbons (HFCs), but not containing chlorofluorocarbons (CFCs):- Other - Chloro Fluoro Propane (mixtures of HCFC 241,242,243 and 244) Solstice ZD Intermediate	4000 MTs	04.07.2025	USA	Approved On the basis of Comments / NOC received from M/o EF&CC (Ozone cell) vide OM dated 18.07.2025 approving the exports of 4000 MTs of Chloro Fluoro Propanes (mixtures of HCFC 241, 242, 243 and 244) (Export only for use in manufacturing of HCFO 1233zd/HFO1234ze as feedstock use only) to the United States of America only
Ministry of Mines							
50	OPAQUE CERAMICS PRIVATE LIMITED	0932AM25	Micronized Zirconium Silicate	500 MTs	06.02.2025	Saudi Arabia	Approved Comments / NOC from MoM and DAE received vide respective OM dated 21.05.2025 and email dated 11.07.2025 approving the exports of 500 MTs Micronized Zirconium Silicate.
51	OPAQUE CERAMICS PRIVATE LIMITED	0933AM25	Micronized Zirconium Silicate	450 MTs	06.02.2025	Tanzania	Approved Comments / NOC from MoM and DAE received vide OM dated 21.05.2025 and email dated 14.07.2025 approving the exports of 450 MTs MICRONIZED ZIRCONIUM SILICATE.
52	OPAQUE CERAMICS PRIVATE LIMITED	0948AM25	Micronized Zirconium Silicate	500 MTs	10.02.2025	Thailand	Approved Comments / NOC from MoM and DAE received vide OM dated 21.05.2025 and email dated 14.07.2025 approving the exports of 500 MTs MICRONIZED ZIRCONIUM SILICATE.
							Approved Comments / NOC from MoM and DAE received vide

53	OPAQUE CERAMICS PRIVATE LIMITED	1030AM25	Micronized Zirconium Silicate	900 MTs	08.03.2022	Saudi Arabia	respective OM dated 21.05.2025 and email dated 11.07.2025 approving the exports of 900 MTs Micronized Zirconium Silicate.
54	OPAQUE CERAMICS PRIVATE LIMITED	1039AM25	Micronized Zirconium Silicate	500 MTs	12.03.2025	Indonesia	Approved Comments / NOC from MoM and DAE received vide respective OM dated 21.05.2025 and email dated 11.07.2025 approving the exports of 500 MTs Micronized Zirconium Silicate.
55	OPAQUE CERAMICS PRIVATE LIMITED	1058AM25	Micronized Zirconium Silicate	700 MTs	20.03.2025	Belarus	Deferred Due to non-receipt of additional documents/ information from the firm.
56	ASPEN GLOBAL	1059AM25	Silica Sand, not of River Origin, BYE-PRODUCT of Kaolin Mining : quality SiO ₂ >95%	100000 MTs	21.03.2025	UAE	Deferred Due to non-receipt of Comments / NOC from MoM
57	SUKASO CERACOLORS PRIVATE LIMITED	0253AM26	Zircomat 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	12000 MTs	14.05.2025	Russian Federation UAE	Approved On the basis of comments / NOC from MoM and DAE received vide OM dated 02.06.2025 and email dated 14.07.2025 respectively approving the export of 12000 MTs ZIRCORMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier).
58	SUKASO CERACOLORS PRIVATE LIMITED	0267AM26	Zircomat 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	150 MTs	20.05.2025	Oman	Approved On the basis of comments / NOC from MoM and DAE received vide respective OM dated 26.05.2025 and email dated 11.07.2025 respectively approving the export of 150 MTs ZIRCORMAT 5 Micron / 325 Mesh - Powder (Ceramic

Ministry of Petroleum & Natural Gas							Opacifier)
59	ARSS BIOFUEL PRIVATE LIMITED	0041AM26	Denatured Ethyl Alcohol (Ethanol)	1000 MTs	25.04.2025	Tanzania	Rejected On the basis of Comments / NOC from MoP&NG received vide OM dated 01.07.2025 not recommending the export of Ethyl Alcohol / Denatured Ethanol under ITC(HS) code 22072000 as per National Policy on Biofuels, 2018

Note:

- I. **Deferred Cases:** Cases marked as Deferred indicate that a final decision is pending due to non-receipt of comments or No Objection Certificates (NOCs) from the concerned technical authorities, pending submission of additional information or clarification by the applicant, or requirement of verification of specific documentary evidence. These cases remain under consideration and shall be re-tabled once the requisite inputs are received.
- II. **Approved Cases:** Cases marked as Approved denote that the Export Facilitation Committee (EFC) has accorded its approval, and export authorisations have been or will be issued by DGFT accordingly.
- III. **Approved Post-facto:** Cases indicated as Approved Post-facto refer to those in which export authorisation was issued by DGFT with the prior approval of the Chairman, EFC under Para 2.48(c) of the Handbook of Procedures (HBP), 2023. This is in line with Para 2.51 of the HBP, which empowers the Chairman, EFC to grant authorisation in cases where subsequent receipt of recommendations/NOCs from concerned technical agencies reveals no material divergence of views. Such cases are formally placed before the EFC in its next meeting for post-facto ratification.
- IV. **Dropped Cases:** Cases shown as Dropped are those where the applicant firm has remained non-responsive to repeated queries from DGFT and/or the concerned Administrative Ministry/Department and has failed to furnish requisite documentation or clarification within the stipulated period. These cases are removed from the active EFC agenda. However, upon receipt of complete information/documents, such cases may be reopened with a fresh application date.
- V. **Rejected Cases:** Cases marked as Rejected denote that the EFC, in consultation with the relevant Administrative Ministry/Department, has decided to deny authorisation. Grounds for rejection may include lack of support from the technical agency, failure to furnish mandatory documents, or non-compliance with procedural timelines (including responses to deficiency letters). No further communication shall be issued in such cases; however, the applicant may request a review of the EFC's decision by approaching DGFT.

VI. Closed Cases: Cases listed as Closed indicate that, upon consultation with the concerned Administrative Ministry/Department, it has been concluded that the proposed export item does not fall under the category requiring a Restricted Export Authorisation. Accordingly, no further processing is necessary.

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